

**Recruitment of Asst. Sub-Inspectors for R.P.F. on S.E. Railway, E. Railway and N.F. Railway.**

9649. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the South Eastern Railway, Eastern Railway and North Frontier Railway are going to recruit 147 Assistant Sub-Inspectors direct for R.P.F. ignoring the Railway Protection Force's Rules' 1959, vide Chapter V, Section 21;

(b) whether there is provision under Section 21 of R.P.F. Rules' 1959 vide chapter V that all other posts including Assistant Sub-Inspectors in the force are to be filled in by promotion and if so, the reasons for direct recruitment;

(c) whether there is clear provision in R. P. F. Regulation vide chapter XII, section 10 that the selection of Assistant sub-Inspectors are to be held centrally in all Zonal Railways once in a year; and

(d) if so, whether any selection of Assistant sub-Inspectors was held in South Eastern Railway, Eastern Railway and North Frontier Railway during the year 1971, 1972 and 1973 and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) to (c) : A large number of vacancies of Assistant Sub-Inspectors having arisen as a result of implementation of reorganisation scheme of the R. P. F. on the Railways it has been decided, as a special case for once only, under the powers vested in the Central Government under Rule 26 of the Rules 1959 to fill up 50% of posts of Assistant Sub-Inspectors by promotion of departmental staff & the balance 50 by direct recruitment of outside candidates including those R.P.F. Staff in lower ranks who fulfill the requisite qualifications etc. Under the extent rules, selections for promotion to the rank of Asst. Sub-Inspectors are held on the Zonal Railways once two years or after, if necessary.

(d) The position in this respect is given below railway wise:-

Eastern Railway No selection was held during 1971 and 1972 due to the non-availability of vacancies.

During 1973 selection to fill 51 vacancies is in process.

South Eastern Rly. Selection was held in April/May, 1971 and supplementary selection in February August, 1972.

Northeast Frontier Railway : Selection was not held 1971 but was held in 1972. Selections for 1973 is yet to be held.

**Demand for Stoppage of Madras-Mangalore Express at Parapanangadi Station**

9650. C. H. MOHAMMED KOYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has received memorandum from the Merchants Association requesting for stoppage of Madras-Mangalore express at Parapanangadi Station ; and

(b) whether any action has been taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) : (a) Yes. A memorandum was received from Merchants Association requesting for a stoppage of 29/30 Cochin Mangalore Malabar Express and 47/48 Cochin-Calicut Express at Parapanangadi station.

(b) The proposed stoppage was not agreed to on considerations of traffic and in the interest of keeping the fast character of these trains. A reply to this effect was given by the General Manager Southern Railway.

**Memorandum for Extension of Bangalore Nanjangud Railways to Vythiri**

9651. SHRI C.H MOHAMMED KOYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received a memorandum requesting him to extend the Bangalore-Nanjangud Railway to Vythiri; and

(b) if so, his reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURFSHI) (a) Yes

(b) There is no proposal to link Nanjangud with Vythiri. Prima facie the traffic that is expected to offer on the suggested rail link, would be too small to make it financially viable, because a survey carried out for another rail link in this area, namely from Mysore to Fellicherry, revealed that it would be highly unremunerative.

**Black Market in the sale of Tickets for Rajdhani Express**

9652 SHRI SHASHI BHUSHAN

Will the Minister of RAILWAYS be pleased to state

(a) whether the attention of Government has been invited to the news item appearing in the 'Navbharat Times' dated the 13th April, 1973 to the effect that tickets of Rajdhani Express are being sold in Delhi in black-market and that a sum of Rs 40- is being charged extra per tickets, and

(b) if so, the reaction of Government thereto ?

THE MINISTER IN THE DEPUTY MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURFSHI) (a) Yes

(b) Certain Travel Agencies not recognised by the Railway Administration are reported to be securing reserved accommodation in various trains including 102 Dn Rajdhani Express for intending passengers on collection of extra amount and in the process indulging in malpractices in some cases. To curb malpractices in reservations, preventive checks are carried out at Reservation offices and on trains and whenever any persons are found to indulge in malpractices, through enquiries are made and proper action including prosecution wherever possible is taken. The Government is fully alive to the problem posed by the unrecognised Travel Agencies. A Committee of Members of Parliament is also currently looking into various problems arising out of the existing rules and procedure pertaining to the sale of tickets and reservation of train accommodation and to suggest measures to stop malpractices and irregularities.

**Replacement of Petroleum Products by Nuclear Power**

9653 SHRI R V SWAMINATHAN - Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether nuclear power can replace petroleum products now used as fuel in internal combustion engines of automobiles;

(b) whether any study has been made by a group of scientists at the Indian Institute of Technology in this regard and if so the outcome of the study, and

(c) when the final decision for introducing this system is likely to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)

(a) to (c) The required information is being collected and will be laid on the table of the House.

**Amount Realised From Ticketless Travellers on Katwa-Ahmadpur and Katwa-Burdwan Line (E.R.) in March 1973.**

9654 SHRI GADADHAR SAHA - Will the Minister of RAILWAYS be pleased to state

(a) the total amount recovered as penalty and Railway fares (charged and realised) from ticketless travellers on Katwa-Ahmadpur and Katwa-Burdwan Narrow gauge in Eastern Railway by special checking staff during the month of March 1973,

(b) whether any report has been received about the causes and circumstances leading to ticketless travel on this line,

(c) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURFSHI) (a) Rs 4,318 29

(b) A complaint was received stating that connivance of railway staff leads to ticketless travel on this line

(c) The following steps are regularly taken all over the Indian Railways including the Katwa-Ahmadpur and Katwa-Burdwan Narrow Gauge line to eradicate ticketless travel —